

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**RAINBOW INFRABUILD PRIVATE LIMITED OPERATING IN TRADING**  
**OF PAPER AND PAPER PRODUCTS AT AHMEDABAD**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	RAINBOW INFRABUILD PRIVATE LIMITED CIN: U21098GJ2010PTC063364 PAN: AAFCR0676P
2. Address of the registered office	Tenth Floor, 1022, Sakar 9, Nr Old Reserve Bank, Opp Times of India, Ashram Road, Ahmedabad 380009
3. URL of website	N.A.
4. Details of place where majority of fixed assets are located	No Fixed Assets
5. Installed capacity of main products/ services	N. A.
6. Quantity and value of main products/ services sold in last financial year	Quantity: N. A. Value: Nil for FY 2022-23
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All the relevant documents can be obtained by sending an email at: <a href="mailto:cirp.rainbowinfrabuild@gmail.com">cirp.rainbowinfrabuild@gmail.com</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	All the relevant documents can be obtained by sending an email at: <a href="mailto:cirp.rainbowinfrabuild@gmail.com">cirp.rainbowinfrabuild@gmail.com</a>
10. Last date for receipt of expression of interest	23 <sup>rd</sup> February, 2024
11. Date of issue of provisional list of prospective resolution applicants	04 <sup>th</sup> March, 2024
12. Last date for submission of objections to provisional list	09 <sup>th</sup> March, 2024
13. Date of issue of final list of prospective resolution applicants	19 <sup>th</sup> March, 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24 <sup>th</sup> March, 2024
15. Last date for submission of resolution plans	24 <sup>th</sup> April, 2024
16. Process email id to submit EOI	<a href="mailto:cirp.rainbowinfrabuild@gmail.com">cirp.rainbowinfrabuild@gmail.com</a>



**Janak Jagjivan Shah**  
**Resolution Professional**

Reg. No.: IBBI/PA-001/IP-P02626/2022-2023/14085

**Registered Address:** 201, Kamdhenu Complex,  
Nr Toran Dining Hall, Ashram Road  
Ahmedabad - 380009

**For Rainbow Infrabuild Private Limited (In CIRP)**  
AFA Valid till 14<sup>th</sup> May, 2024

Date: 06/02/2024  
Place: Ahmedabad